

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF DB BENCH FOR 09-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AT 03:00PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 261/ALLD/2003	1997-98	[D] M/S KAY FLAMES PVT. LIMITED (HCD)	
2	CO 29/ALLD/2004	1997-98	[A] M/S KAY FLAMES PVT. LIMITED (IN ITA 261/A/2003 (HCD))	
3	ITA 108/ALLD/2004	FY. 1998-99	[A] KAY FLAMES PVT. LIMITED (HCD)	
4	ITA 464/ALLD/2005	01/04/1996 to 04/09/2002	[A] UMANG AGRAWAL (HCD)	
5	ITA 135/ALLD/2006	B.P.01/04/1998 to 08/12/1999	[A] MANORAMA DEVI W/O LT.MUNNA LAL VERNA	
6	ITA 67/ALLD/2013	2006-07	[A] M/SBHOLA FOOD PRODUCTS(P) LTD.	
7	ITA 372/ALLD/2014	1991-92	[A] USHA RANI GUPTA	
8	ITA 375/ALLD/2014	1990-91	[A] RSJENDRA PD. GUPTA	
9	ITA 376/ALLD/2014	1991-92	[A] RAJENDRA PD. GUPTA	
10	ITA 377/ALLD/2014	1992-93	[A] RAJENDA PD. GUPTA	
11	ITA 379/ALLD/2014	1992-93	[A] JAGDISH HOUSINGH CO.	
12	ITA 380/ALLD/2014	1993-94	[A] JAGDISH HOUSINGH CO.	
13	ITA 160/ALLD/2013	2004-05	[A] SHRI BASANT LAL KESARWANI,S/O SRI MUKUTDHAR KESARWANI	
14	ITA 11/ALLD/2022	2003-04	[A] BASANT LAL KESARWANI	
15	ITA 323/ALLD/2014	2003-04	[A] LALJI KESARWANIS/O LATE MUKUT DHARI KESARWANI	
16	ITA 324/ALLD/2014	2004-05	[A] LALJI KESARWANI,S/O LATE MUKT DHARI KESARWANI	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**



**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF SMC BENCH FOR 09-MARCH-2026 (MONDAY)  
BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AFTER DIVISION BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/ALLD/2026	2020-21	[A] GANGA PRASAD AGRAWAL OF M/S AGRAWAL HANDLOOM STORES (IN ITA 9/ALLD/26)	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF DB BENCH FOR 10-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AT 03:00PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 48/ALLD/2016	2011-12	[D] SRI CHANDRESH KUMAR GOEL	
2	CO 14/ALLD/2017	2011-12	[A] SRI CHANDRESH KUMAR GOEL	
3	ITA 365/ALLD/2018	2011-12	[A] CHITRA PAHUJA	
4	ITA 366/ALLD/2018	2013-14	[A] CHITRA PAHUJA	
5	ITA 367/ALLD/2018	2014-15	[A] CHITRA PAHUJA	
6	ITA 318/ALLD/2018	2009-10	[A] CHAYAN PAHUJA	
7	ITA 368/ALLD/2018	2012-13	[A] CHAYAN PAHUJA	
8	ITA 369/ALLD/2018	2014-15	[A] CHAYAN PAHUJA	
9	ITA 8/ALLD/2019	2010-11	[A] CHAYAN PAHUJA	
10	ITA 9/ALLD/2019	2011-12	[A] CHAYAN PAHUJA	
11	ITA 45/ALLD/2019	2013-14	[A] CHAYAN PAHUJA	
12	ITA 44/ALLD/2019	2008-09	[A] DINESH PAHUJA	
13	ITA 93/ALLD/2019	2009-10	[A] DINESH PAHUJA	
14	ITA 48/ALLD/2020	2010-11	[A] DINESH KUMAR PAHUJA	
15	ITA 49/ALLD/2020	2011-12	[A] DINESH KUMAR PAHUJA	
16	ITA 52/ALLD/2020	2014-15	[A] DINESH KUMAR PAHUJA	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF DB BENCH FOR 11-MARCH-2026 (WEDNESDAY)  
BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AT 03:00PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 341/ALLD/2010	2006-07	[D] ALLD.H.SCHOOL SOCIETY (GIVING EFFECT OF TM ORDER)	
2	ITA 158/ALLD/2013	2009-10	[A] SURYA PRAKASH KESARWANI (GIVING EFFECT OF TM ORDER)	
3	ITA 314/ALLD/2014	2010-11	[A] SURYA PRAKASH KESARWANI, L/H, ANJU KESARWANI (GIVING EFFECT OF TM ORDER)	
4	ITA 60/ALLD/2014	2008-09	[A] SURYA PRAKASH KESARWANI. L/H ANJU KESARWANI (GIVING EFFECT OF TM ORDER)	
5	ITA 59/ALLD/2014	2007-08	[A] SURYA PRAKASH KESARWANI (GIVING EFFECT OF TM ORDER)	
6	ITA 502/ALLD/2015	2005-06	[A] M/S. SUBHASH STONE PRODUCTS (GIVING EFFECT OF TM ORDER)	
7	ITA 371/ALLD/2018	2011-12	[A] RAMJI VAISH (GIVING EFFECT OF TM ORDER)	
8	ITA 90/ALLD/2020	2016-17	[A] ANSH PROJECT SERVICE (GIVING EFFECT OF TM ORDER)	
9	ITA 102/ALLD/2020	2017-18	[A] M/S LALLOOJI & SONS (GIVING EFFECT OF TM ORDER)	
10	ITA 8/ALLD/2022	2015-16	[A] KANODIA INVESTMENT PVT. LTD. (GIVING EFFECT OF TM ORDER)	
11	ITA 17/ALLD/2023	2018-19	[A] ROOPA RAI JAISWAL (GIVING EFFECT OF TM ORDER)	
12	ITA 103/ALLD/2020	2017-18	[D] SMT. DISHA TULSIANI	
13	CO 2/ALLD/2021	2017-18	[A] SMT. DISHA TULSIANI	
14	ITA 99/ALLD/2019	2013-14	[D] SMT FIRDOSH KHAN	
15	ITA 1/ALLD/2020	2009-10	[A] ARM RICE MILLS	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF DB BENCH FOR 12-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AT 03:00PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 31/ALLD/2022	2010-11	[A] MUNNI DEVI	
2	ITA 87/ALLD/2023	2017-18	[A] CELESTIAL JEWELS PRIVATE LIMITED	
3	ITA 88/ALLD/2023	2017-18	[A] AYCEE SALES PVT. LTD.	
4	ITA 106/ALLD/2023	2013-14	[A] SINDHU SAHKARI AWAS SAMIT, THROUGH DILIP PAHUJA, SECRETARY	
5	ITA 107/ALLD/2023	2013-14	[A] SINDHU SAHKARI AWAS SAMIT, THROUGH DILIP PAHUJA, SECRETARY	
6	ITA 2/ALLD/2023	2020-21	[A] KETAN KANCHAN SHRIVASTAVA	
7	ITA 31/ALLD/2023	2018-19	[A] OM PRAKASH SINGH	
8	ITA 35/ALLD/2023	2017-18	[A] VIJAY KUMAR AGRAWAL	
9	ITA 41/ALLD/2023	2015-16	[A] PANKAJ KUMAR AWASTHI	
10	ITA 25/ALLD/2024	2012-13	[A] SH. CHANDRA SHEKHAR YADAV	
11	ITA 50/ALLD/2024	2018-19	[A] BANK EMPLOYEES CO-OPERATIVE SOCIETY LTD.	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF SMC BENCH FOR 12-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AFTER DIVISION BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1/ALLD/2023	2012-13	[A] JAMEER AHMAD	
2	ITA 36/ALLD/2024	2016-17	[A] AJAY KUMAR GUPTA	
3	ITA 37/ALLD/2024	2014-15	[A] RAIS AHMAD	
4	ITA 61/ALLD/2023	2010-11	[A] PRAYAG HOTEL	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**

**INCOME TAX APPELLATE TRIBUNAL, ALLAHABAD**

**CAUSE LIST OF DB BENCH FOR 13-MARCH-2026 (FRIDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**VIRTUAL/HYBRID THROUGH CISCO WEBEX MEETING NO. 26419593252 PWD: 123456 AT 03:00PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	MA 13/ALLD/2022	2009-10	[A] AHMAD HUSSAIN KHAN (IN ITA 544/A/14)	
2	MA 2/ALLD/2023	2009-10	[A] FATEHPUR DISTRICT CO OPERATIVE BANK LIMITED (CLARIFICATION)	
3	MA 3/ALLD/2023	2010-11	[A] FATEHPUR DISTRICT CO OPERATIVE BANK LIMITED (CLARIFICATION)	
4	MA 4/ALLD/2023	2018-19	[D] SHRI NEERAJ MAHESHWARI (IN ITA 18/A/2021)	
5	MA 5/ALLD/2023	2018-19	[D] K N INTERNATIONAL LIMITED (IN ITA 17/A/2021)	
6	MA 16/ALLD/2023	2012-13	[A] M/S H. K. INFRAVENTURE PVT. LTD	
7	MA 17/ALLD/2023	2001-02	[A] GHAUS MEMORIAL SAHKARI AWAS SAMITI LTD. (IN ITA 63/A/2020)	
8	MA 2/ALLD/2024	2012-13	[A] M/S MAHESH CHANDRA VISHNU CHANDRA SARRAF (DEFECTIVE/TIME BARRED)	
9	MA 3/ALLD/2024	2014-15	[A] RAMESH CHANDRA VAISH (IN ITA 59/A/19)	
10	MA 4/ALLD/2024	2015-16	[A] RAMESH CHANDRA VAISH (IN ITA 100/A/19)	

  
**Office Superintendent  
For Assistant Registrar  
25-Feb-2026**